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## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 64/2017 with C.P. No. 50/241/NCLT/AHM/2017

Coram: Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

Name of the Company:

Ajay Patel & Ors.

V/s.

Multimode Enterprise Pvt. Ltd. & Ors

Section of the Companies Act:

Section 241 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE	
1. Tanaya shah	ADVOCATE	PENTIONER	Tanage Id	ah.
2. Adelyn Biharri with Any K. Trivedi	Advocale	Respondent 1,2,4,5610	Allyn-B	

## ORDER

Learned Advocate Ms. Tanaya Shah present for Original Petitioners. Learned Advocate Mr. Aditya Bihani i/b Learned Advocate Mr. Anuj Trivedi present for Respondents no. 1, 2, 4, 5, 10. None present for Respondents no. 6 to 9. None present for Respondent no. 11.

Both sides requested for some time as they are going to settle the matter.

List the matter on 29.01.2018.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 8th day of December, 2017.